

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/192(AHM)2021 in CP(IB) 533 of 2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company:

Megamet Steels Pvt Ltd
V/s
Agarwal Mittal Concast Pvt Ltd

Section:

60(5)/9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Mr. Vinit Nagar appeared for the Applicant.

IA No. 192 of 2021 is filed by one Mr. Jain Bright Steel Traders one of the Operational Creditor of the Corporate Debtor for direction to RP to consider his claim which is filed beyond 90 days. We direct applicant to serve notice to the RP and RP may file reply within two weeks.

Matter to appear for further consideration on 28.04.2021

Corporate Debtor is already admitted in CIRP, hence, CP (IB) No. 533 of 2018 stands removed from the cause list.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021